## GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

## LOK SABHA UNSTARRED QUESTION NO. 1458

TO BE ANSWERED ON THE 12<sup>TH</sup> FEBRUARY, 2019/, MAGHA 23, 1940 (SAKA) INCIDENTS OF BRIBERY IN GRANTING CITIZENSHIP

## 1458. SHRI RAM CHARITRA NISHAD:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that many officials were involved in demanding and accepting bribes from Pakistani immigrants applying for Indian citizenship and from those extending long term visa;
- (b) if so, the details thereof;
- (c) whether it is also true that many officials were arrested along with others in this regard; and
- (d) if so, the details thereof?

## **ANSWER**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU)

(a) to (d): During the month of May, 2018 one official of the Ministry of Home Affairs (Foreigners Division) was arrested in Jodhpur by the Anti Corruption Bureau of the Government of Rajasthan in a case regarding bribery in granting LTVs to Pakistani nationals. The accused has been released on bail by the Hon'ble High Court, Jodhpur. A Departmental Inquiry has also been initiated against the accused official.

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